

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3621
TO BE ANSWERED ON THE 10TH AUGUST, 2021

LACK OF AGRICULTURAL IRRIGATION

3621. SHRI DHARAMBIR SINGH:

Will the Minister of AGRICULTURE & FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the total cultivable land which remains unsown due to lack of irrigation in the country, State-wise;
- (b) if so, the details of the total land in terms of acres which remained unsown every year in Haryana during the last five years and the current year;
- (c) the details of the scheme introduced by the Government to provide irrigation facilities to every farm; and
- (d) the details of ongoing or completed schemes for irrigation in Haryana during the last five years and the current year?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): As per NINE FOLD Classification of land, the Cultivable Land comprises Net Area Sown, Current Fallows, Fallow Lands other than Current Fallows, Culturable Waste Land and Land under Miscellaneous Tree Crops. The definitions are at **Annexure -I**.

Data pertaining to unsown area due to lack of irrigation is not available separately. However, the latest State-wise details of cultivable land including their components in the country for the year 2017-18, available with Directorate of Economics and Statistics, Ministry of Agriculture and Farmers' Welfare are at **Annexure -II**.

(b): The details of Cultivable Land including their components in Haryana during the last 6 year (latest available) is at **Annexure -III**.

(c) & (d): Government is implementing Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with the objective to enhance physical access of water and expand cultivable area under assured irrigation, improve on-farm water use efficiency, introduce sustainable water conservation practices, etc. The components of PMKSY are as under:

- I. Accelerated Irrigation Benefit Programme (AIBP): Major and Medium Irrigation projects including National projects are being implemented by the Department of Water Resources River Development & Ganga Rejuvenation (DoWR, RD&GR).

- II. PMKSY-HarKhetKoPani (HKKP): Source Augmentation, distribution, ground water development, lift irrigation, diversion of water from water plenty to water scarce areas, repair, restoration, renovation of traditional water bodies are being implemented by DoWR, RD & GR under PMKSY-HKKP.
- III. PMKSY-Watershed Development Component: Ridge area treatment, drainage line treatment, soil and moisture conservation, water harvesting structure, livelihood support activities and other watershed works being implemented by Department of Land Resources.
- IV. PMKSY-Per Drop More Crop (PDMC): Focuses on enhancing water use efficiency at farm level through Micro Irrigation viz. Drip and Sprinkler Irrigation System being implemented by DA&FW is operational from 2015-16 in the country including Haryana. The PMKSY-Per Drop More Crop mainly focuses on water use efficiency at farm level through Micro Irrigation. Besides promoting precision irrigation (Drip and Sprinkler Irrigation System) and better on-farm water management practices to optimize the use of available water resources, this component also supports micro level water storage or water conservation/management activities to supplement Micro Irrigation. Under PDMC component of PMKSY, the coverage area of Micro irrigation scheme and Funds released in the state of Haryana during 2015-16 to 2020-21 is at **Annexure-IV**.

**Annexure in reference to Reply to part (a) of the Lok Sabha Unstarred No. 3621
due on 10.08.2021**

Definition :

i. Land under Miscellaneous Tree Crops, etc.: This includes all cultivable land, which is not included in 'Net area sown' but is put to some agricultural use. Land under casuring trees, thatching grasses, bamboo bushes and other groves for fuel, etc. which are not included under 'Orchards' are classified under this category.

ii. Culturable Waste Land: This includes land available for cultivation, whether taken up or not taken up for cultivation once, but not cultivated during the last five years or more in succession including the current year for some reason or the other. Such land may be either fallow or covered with shrubs and jungles, which are not put to any use. They may be accessible or inaccessible and may lie in isolated blocks or within cultivated holdings.

iii. Fallow Lands other than Current Fallows: This includes all land, which was taken up for cultivation but is temporarily out of cultivation for a period of not less than one year and not more than five years.

iv. Current F allows: This represents cropped area, which is kept fallow during the current year.

v. Net Area Sown: This represents the total area sown with crops and orchards. Area sown more than once in the same year is counted only once.

vi. Cultivable land: This consists of net area sown, current fallows, fallow lands other than current fallows, Culturable waste land and land under miscellaneous tree crops.

Annexure-II**Annexure in reference to Reply to part (a) of the Lok Sabha Unstarred No. 3621
due on 10.08.2021**

As per the publication on Land Use Statistics for 2017-18 (latest available)

(in '000' hectare)

| STATES/UTs | Cultivable land (i+ii+iii+iv+v) | Land under misc. tree crops & groves (i) | Culturable waste land (ii) | Fallow lands other than current fallows (iii) | Current fallows (iv) | Net Area Sown (v) |
|-------------------|--|---|---|--|-------------------------------------|--------------------------------------|
| Andhra Pradesh | 8999 | 155 | 414 | 940 | 1443 | 6048 |
| Arunachal Pradesh | 424 | 34 | 61 | 62 | 34 | 233 |
| Assam | 3302 | 221 | 160 | 93 | 106 | 2723 |
| Bihar | 6573 | 248 | 44 | 119 | 919 | 5242 |
| Chhattisgarh | 5562 | 1 | 365 | 252 | 290 | 4653 |
| Goa | 197 | 1 | 53 | | 15 | 129 |
| Gujarat | 12661 | 4 | 1960 | 16 | 379 | 10302 |
| Haryana | 3759 | 6 | 49 | 76 | 111 | 3517 |
| Himachal Pradesh | 816 | 68 | 120 | 21 | 65 | 543 |
| Jammu & Kashmir | 1081 | 59 | 139 | 26 | 105 | 752 |
| Jharkhand | 4323 | 121 | 368 | 1104 | 1285 | 1444 |
| Karnataka | 12777 | 274 | 400 | 686 | 1521 | 9895 |
| Kerala | 2246 | 2 | 96 | 49 | 58 | 2040 |
| Madhya Pradesh | 17207 | 20 | 967 | 486 | 543 | 15191 |
| Maharashtra | 20751 | 256 | 924 | 1262 | 1366 | 16943 |
| Manipur | 453 | 6 | 1 | 0 | 0 | 446 |
| Meghalaya | 1013 | 165 | 384 | 153 | 58 | 253 |
| Mizoram | 368 | 41 | 7 | 127 | 47 | 146 |
| Nagaland | 694 | 90 | 66 | 110 | 44 | 385 |
| Odisha | 6745 | 276 | 613 | 777 | 1216 | 3863 |
| Punjab | 4235 | 8 | 12 | 6 | 85 | 4124 |
| Rajasthan | 25493 | 24 | 3831 | 1992 | 1742 | 17903 |
| Sikkim | 97 | 4 | 4 | 5 | 7 | 77 |
| Tamil Nadu | 8110 | 226 | 320 | 1933 | 992 | 4639 |
| Telangana | 6770 | 112 | 182 | 662 | 916 | 4898 |
| Tripura | 271 | 10 | 3 | 2 | 1 | 255 |
| Uttarakhand | 1550 | 394 | 324 | 86 | 73 | 673 |
| Uttar Pradesh | 18826 | 283 | 389 | 552 | 1061 | 16542 |
| West Bengal | 5625 | 48 | 14 | 7 | 308 | 5247 |
| A&N Island | 28 | 4 | 3 | 3 | 3 | 15 |
| Chandigarh | 1 | 0 | | 0 | 0 | 1 |
| D & N Haveli | 24 | | 0 | 2 | 2 | 19 |
| Daman & Diu | 3 | 0 | 0 | 0 | 0 | 3 |
| Delhi | 53 | 1 | 10 | 8 | 12 | 22 |
| Lakshadweep | 2 | | | | | 2 |
| Puducherry | 29 | 1 | 5 | 3 | 4 | 15 |
| All India | 181065 | 3167 | 12287 | 11621 | 14809 | 139181 |

Source: Directorate of Economics & Statistics, DA&FW.

Annexure-III**Annexure in reference to Reply to part (b) of the Lok Sabha Unstarred No. 3621
due on 10.08.2021**

Details of land in Haryana as per the publication on Land Use Statistics for 2017-18
(latest available)

(in '000' hectare)

| Year | Cultivable land (i+ii+iii+iv+v) | Land under misc. tree crops & groves (i) | Culturable waste land (ii) | Fallow lands other than current fallows (iii) | Current fallows (iv) | Net Area Sown (v) |
|----------------|--|---|---|--|-------------------------------------|----------------------------------|
| 2012-13 | 3664 | 4 | 26 | 18 | 103 | 3513 |
| 2013-14 | 3645 | 7 | 18 | 22 | 101 | 3497 |
| 2014-15 | 3656 | 9 | 17 | 22 | 86 | 3522 |
| 2015-16 | 3798 | 8 | 44 | 130 | 93 | 3522 |
| 2016-17 | 3744 | 8 | 35 | 92 | 110 | 3499 |
| 2017-18 | 3759 | 6 | 49 | 76 | 111 | 3517 |

Source: Directorate of Economics & Statistics, DA&FW.

Annexure-IV

**Annexure in reference to Reply to part (c) and (d) of the Lok Sabha Unstarred
No. 3621 due on 10.08.2021**

Coverage area of Micro irrigation scheme and Funds released in the state of Haryana under Per Drop More Crop component of PMKSY during 2015-16 to 2020-21

| Year | Area in Hectare | Funds released (Rs. In Crore) |
|--------------|------------------------|---------------------------------------|
| 2015-16 | 3117 | 34.97 |
| 2016-17 | 5701 | 27 |
| 2017-18 | 10751 | 14.01 |
| 2018-19 | 10469 | 27.41 |
| 2019-20 | 22652 | 16.8 |
| 2020-21 | 12446 | 98 |
| Total | 65136 | 218.19 |

Source: Department of Agriculture & Farmers Welfare
